

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1725
ANSWERED ON 28.12.2017

RESTORATION OF RIVER SYSTEMS

1725. SHRI K.N. RAMACHANDRAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Union Government has received any proposals/projects from the State Government of Tamil Nadu for restoration of the river systems and water bodies in and around Chennai, Kanchipuram and Tiruvallur Districts;
- (b) if so, the details thereof and the list of projects approved/proposed to be approved and the amount earmarked for the same;
- (c) whether the Union Government has any plans to introduce state-of-art technology in carrying out river cleaning and de-silting process with PPP mode; and
- (d) if so, the details thereof and the list of the projects approved and implemented during each of the last three years, State-wise?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (b) Works related to water resources development & management are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as scheme for Repair, Renovation and Restoration (RRR) of water bodies etc.

The proposal for RRR of water bodies benefitting districts of Chennai, Kanchipuram and Tiruvallur have not been received during 2017-18. However, 105 water bodies of Tamil Nadu benefitting other districts with estimated cost of Rs.54.6837 crore have been included under the programme and a central assistance of Rs.9.2235 crore has been provided as per proposals received from the state government.

The Ministry of Environment, Forests and Climate Change is supplementing the efforts of State Governments in abatement of pollution of identified polluted stretches of rivers under

Centrally Sponsored Scheme of National River Conservation Plan (NRCP) on cost sharing basis between the Central and State Governments.

Under NRCP, works for abatement of pollution of 6 rivers in Tamil Nadu have been sanctioned at a total cost of Rs.905.78 crore, including projects for abatement of pollution for Cooum and Adyar rivers in Chennai amounting to Rs.404.26 crore. Against this, Central Share of Rs.623.65 crore has been released to Government of Tamil Nadu for the sanctioned works, including for Chennai.

(c) to (d) Under Namami Gange Programme, Hybrid Annuity based Public Private Partnership (PPP) mode of development has been adopted for the development of Sewage Treatment Plants (STPs). Under this model, the concessionaire/selected bidder is encouraged to bring in state of art technology for the treatment of waste water. First set of two Hybrid Annuity Mode (HAM) projects –50 Million Litre per Day (MLD) Sewage Treatment Plant (STP) at Varanasi and 82 MLD STP at Haridwar have already been awarded.
